

Traffic Circle- KMC

Vehicle no.- DL 1RV 1730

Challan no.- 440-4691-2000 & 440-4692-2000 Dt. 09.03.2020

18/08/2020

An application on behalf of registered owner of aforesaid through SPA holder (Shri Siyaram prasad) for release of aforesaid vehicle taken up through cisco webex.

Present:- LD. Counsel Seema Gupta enrol. No D-912/1995 on behalf of applicant through VC.

Present application was filed on email id of court and taken up through VC .

Reply of above application was filed on 14/08/2020 on email id of court and it is submitted through reply that aforesaid vehicle was impounded on 09.03.2020 in aforesaid challan for commission of offence under sec 185 of MV Act.

Submission heard .

Considering that above vehicle is not required for investigation purpose , above vehicle in question bearing no DL 1RV 1730 be released to registered owner on filing of indemnity bond in sum of RS 75,000/. Challaning officer / concerned Traffic inspector is directed to release above vehicle to registered owner on filing of indemnity bond as aforesaid .

Copy of this order be sent/given to applicant / LD counsel for applicant .

Copy of this order be sent to challaning officer / Traffic inspector of concerned circle for compliance .

**RAKESH
KUMAR**

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KUMAR
Date: 2020.08.18 15:19:07
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Rakesh kumar II

MM-05,West THC/Delhi

18.08.2020

Traffic Circle- KMC

Date of challan- 09/12/2019

Vehicle no.- DL 6SAV 4408

Challan no.- 862-2462-19 & 862-2463-19

18/08/2020

Present matter for release of aforesaid vehicle taken up through cisco webex.

Present:- LD. Counsel Seema Gupta enrol. No D-912/1995 on behalf of applicant/ registered owner Shri Siyaram Prasad through VC.

Present application was filed on email id of court and taken up through VC .

Reply of above application was filed on 18/08/2020 on email id of court and it is submitted through reply that aforesaid vehicle was impounded on 09.12.2019 in aforesaid challan for commission of offence under sec 185 of MV Act.

Submission heard .

Considering that above vehicle is not required for investigation purpose , above vehicle in question bearing no DL 6SAV 4408 be released to registered owner on filing of indemnity bond in sum of RS 20000/. Challaning officer / concerned Traffic inspector is directed to release above vehicle to registered owner on filing of indemnity bond as aforesaid .

Copy of this order be sent/given to applicant / LD counsel for applicant .

Copy of this order be sent to challaning officer / Traffic inspector of concerned circle for compliance .

**RAKESH
KUMAR**

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RAKESH KUMAR
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Rakesh kumar II

MM-05, West THC/Delhi

18.08.2020